House building advance to central Government employees for purchasing flats under self financing schemes

*309. SHRIMATI NOORJEHAN RAZACK: Will the Minister of WORKS AND HOUSING be plea-, sed to state:

(a) whether it is a fact that Central Government employees purchasing flats under Self Financing Schemes of Andhra Pradesh Housing Board are not eligible for house building advance though they are eligible for such an advance for purchasing flats under a similar scheme of D.D.A. and NOIDA (OKHLA); and

(b) if so, what are the reasons therefor?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The terms of a tripartite agreement to be entered into for grant of House Building Advance to the employees purchasing flats under Self-Financing Scheme are under correspondence with Andhra Pradesh Housing Board.

Supply of rapeseed oil in Delhi

*310. SHRIMATI RATAN KU-MARI: Will the Minister of CIVIL SUPPLIES be pleased to state the constituents of the rapeseed being supplied through the public distribution system in Delhi?

THE MINISTER OF AGRICUL-TURE AND RURAL DEVELOP-MENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): The constituents of rapeseed oil being supplied through the public distribution system are oleic, linoleic, linolenic, crucic acid etc. The acids are combined mostly as glycerides. Besides, there are certain other minor components. Twelve point programme to curb liquor drinking habits

*311. SHRI JAGANNATH SITA-RAM AKARTE: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that Prime Minister had enunciated a Twelve Point programme to curb the liquor drinking habits among the people;

(b) whether the programme included two points under which liquor shops were not to be opened near public places like schools and temples;

(c) whether another point of the programme say that no new liquor shops should be opened;

(d) whether it is a fact that the Government of Maharashtra has been acting blatantly against these points;

(e) if so, whether the Central Government propose to take any action in the matter; and

(f) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCA-TION AND CULTURE AND SO-CIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) Yes Sir.

(c) Yes, Sir.

(d) No, Sir.

(e) and (f) Do not arise.

Cochin bypass of national .highway No. 17 in Kerala

*312 SHRI O. J. JOSEPH: Will . the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the reasons for the inordinate delay in the completion of Cochin bypass of National Highway No. 17 in Kerala; and